

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD

Allahabad this the day of 24th July of 2000.

Original Application No. 1482 of 1998.

CORAM:

Hon'ble Mr. S. Biswas, Member (A)

H.N. Singh son of Late H.N. Singh

Resident of Chintamanganj, P.O.

Kuder Bagha, District Chapra.

.....Applicant

(C/A Shri S.K. Dey )

Versus

1. Union of India through the General Manager,  
Eastern Railway, Fairlee Palace, 17, Netajee  
Subhas Road, Calcutta-1

2. The Chief Medical Officer, E. Rly, Calcutta

3. The Chief Works Manager, Plant Depot.

E. Rly, Mughalsarai, Dist. Varanasi.

..... Respondents

(C/R Shri ....)

O R D E R

(By Hon'ble Mr. S. Biswas A.M.)

Shri S.K. Dey, learned counsel for the applicant made a mention that it is a matter of 1998. In the circumstances of the case the applicant wants that his representation dated 26.11.94 may be directed to be disposed of within the given time.

Accordingly, the O.A. is disposed of on the admission stage :-

"The representations dated 26.11.94 & 23.12.97 shall be disposed of by the respondent Nos 1,2,3 within 4 months from the date of receipt of this order". No costs.

Anand/

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A.M.